

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 414/2023

Avtar Singh

... Applicant

Versus

State of Punjab & Ors.

... Respondent(s)

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Place: LUDHIANA

Dated: 04/04/25



Er. Balraj Singh Gill,
Executive Engineer,
Punjab Water Supply and Sewerage Division,
Ludhiana

(On behalf of Respondent No. 4)

BEFORE THE NATIONAL GREEN TRIBUNAL
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Short reply on behalf of Respondent No. 4 by way of affidavit of Er. Balraj Singh Gill, Executive Engineer, Punjab Water Supply and Sewerage Division, Ludhiana.

RESPECTFULLY SHOWETH

I, the above-named deponent, do hereby solemnly affirm and declare as under:

1. That the answering Respondent/deponent herein is filing the present short reply at this stage without prejudice to its right to file a detailed reply, if the need so arises and/or if so directed by this Hon'ble Tribunal.
2. That the averments in the present OA relating to the answering Respondent herein are those pertaining to alleged non-functioning of the 29 MLD Sewerage Treatment Plant ("STP"), Khanna.
3. That the operation and maintenance of the said STP, Khanna, is with the answering Respondent herein, which work it is undertaking for and on behalf of Municipal Khanna, Khanna – Respondent No. 3 herein.
4. That the aforesaid work, in addition to construction of the STP, stands allotted to M/s Enviro Infra Engineers Pvt. Ltd. – Respondent No. 8



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herein vide allotment letter of the answering Respondent dated 10.04.2017 (Annexure A-2).

5. That the STP, Khanna, contrary to the averments of the Applicants, is fully functioning and the same stands attested from the Report dated 28.06.2024 of the Punjab Pollution Control Board. The relevant para of the said Report is reproduced hereinunder for ease of reference:

“That in compliance with the directions of the Hon'ble National Green Tribunal (NGT) the Sewerage Treatment Plant (STP) was Inspected on 24.05.2024 by the Environmental Engineer and Assistant Environmental Engineer of the Punjab Pollution Control Board, Fatehgarh Sahib along with the Executive Engineer and Sub-Divisional Officer of the Punjab Water Supply and Sewerage Board. The Punjab Water Supply and Sewerage Board has reported that the Sewage Treatment Plant having capacity of 29 MLD was established in the year 2020 for treating domestic effluent from Khanna city. The maintenance of the STP has been entrusted to the Punjab Water Supply and Sewerage Board for a period of 10 years, with the Municipal Council of Khanna bearing the maintenance costs. The entire Khanna city is connected with sewerage pipeline of approximately 187.51 Km. Toe untreated water of Khanna city is coming through sewerage pipeline to the sewerage treatment plant of capacity 29 MLD, where the water is treated and cleaned as per prescribed standards. This treated domestic effluent flows through the gravity main line and falls into the drain near Jargari from Village Ikolaha, Isadu-Jalajan. According to the record available, this pipeline has been



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handed over by Punjab Water Supply and Sewerage Board to Municipal Council, Khanna on 02.12.2021. During visit, it was observed that the STP was in operation and the treated domestic effluent of the STP was partially being Used in the Irrigation of the agriculture land and the remaining ls being discharged through the closed pipeline leading to the Jargari drain.

The records maintained by the Punjab Water Supply and Sewerage Board regarding the STP's operation were examined and it was observed that operating agency Le. M/s Enviro Infra Engineers Limited is operating the STP properly.

The regular monitoring of wastewater of STP Khanna Is being carried out by the Punjab Pollution Control Board and as per the analysis results, the STP Is achieving the prescribed standards, which also indicated that the STP is being operated effectivity. The analysis results of last five samplings earned out by the Punjab Pollution Control Board are enclosed as Annexure-C.

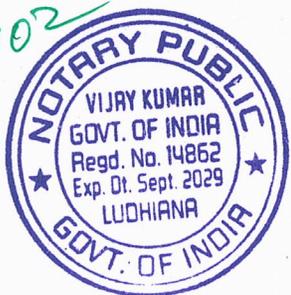
The data collected at the site regarding quantity of domestic effluent treated viz-a-viz the Electricity consumed by the operation or the STP is given as under:

Sr. No.	From	To	Total Days	KWH	Outgoing(m ³)
1.	23/07/2021	21/08/2021	29	78090	577666
2.	21/08/2021	21/09/2021	31	86070	651780
3.	21/09/2021	18/10/2021	27	70152	584947
4.	18/10/2021	22/11/2021	35	97854	713572
5.	22/11/2021	22/12/2021	30	92052	193481
6.	12/12/2021	20/01/2022	29	81810	504525



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7.	20/01/2022	19/02/2022	30	84912	530120
8.	19/02/2022	22/03/2022	31	93564	549383
9.	22/03/2022	22/04/2022	31	87744	499057
10.	22/04/2022	23/05/2022	31	89400	574138
11.	23/05/2022	21/06/2022	29	96558	613594
12.	21/06/2022	23/07/2022	32	104394	773755
13.	23/07/2022	20/08/2022	28	92190	591623
14.	20/08/2022	21/09/2022	32	113082	779732
15.	21/09/2022	21/10/2022	30	97728	633966
16.	21/10/2022	22/11/2022	32	100170	681378
17.	22/11/2022	21/12/2022	29	75576	569821
18.	21/12/2022	20/01/2023	30	82842	606611
19.	20/01/2023	20/02/2023	31	93012	703774
20.	20/02/2023	17/03/2023	25	71676	516717
21.	17/03/2023	18/04/2023	32	92982	688947
22.	18/04/2023	17/05/2023	29	83898	635941
23.	17/05/2023	19/06/2023	33	87696	669971
24.	19/06/2023	18/07/2023	29	86784	734044
25.	18/07/2023	18/08/2023	31	77118	693174
26.	18/08/2023	18/09/2023	31	87288	641189
27.	18/09/2023	17/10/2023	29	83466	620638
28.	17/10/2023	15/11/2023	29	87372	603798
29.	15/11/2023	19/12/2023	34	99480	7691615
30.	19/12/2023	19/01/2024	31	104250	687769
31.	19/01/2024	20/02/2024	32	105414	711877
32.	20/02/2024	18/03/2024	27	87990	622638
33.	18/03/2024	18/04/2024	31	83334	717301
34.	18/04/2024	22/05/2024	34	101694	847249



The consumption of electricity confirms the fact that the STP Khanna is being operated on regular basis and the allegation is not factually correct that the STP is not being operated regularly. The copy of the visit report along with record is enclosed as Annexure-D.

6. That hence, it is denied that the STP, Khanna is not functioning properly, and in light of the same, the present OA may kindly be dismissed against the answering Respondent herein.
7. That it is further reiterated that the answering Respondent/deponent herein is filing the present short reply at this stage without prejudice to its right to file a detailed reply, if the need so arises and/or if so directed by this Hon'ble Tribunal.

Therefore, in light of the above, the present OA may kindly be dismissed against the answering Respondent herein.

Place:

Dated:



(DEPONENT)

Er. Balraj Singh Gill, Executive
Engineer, Punjab Water Supply
and Sewerage Division,
Ludhiana.



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Verification:

Verified that the contents of the above short reply by way of affidavit are true to my knowledge and belief, based on the official record. No part of it is false and nothing material has been concealed therein.

Place:

Dated:

Certified that the affidavit SPA/GPA
has been readover & explained to the
deponent/executant who seemed directiv
to understand the matter at the writing



(DEPONENT)

Er. Balraj Singh Gill, Executive
Engineer, Punjab Water Supply
and Sewerage Division,
Ludhiana.

ATTESTED AS IDENTIFIED

NOTARY PUBLIC
LUDHIANA (PB.)

04 APR 2025

Identified that the deponent
has signed before me I know
him/her personally